

THE HIGH COURT OF ORISSA, CUTTACK

N O T I C E

As directed, it is hereby informed that the following Vacation Benches will function through hybrid mode during the ensuing Summer Vacation, 2026.

1st Week of Vacation

On 26th May, 2026 (Tuesday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice K.R. Mohapatra Hon'ble Shri Justice M.S. Sahoo	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice K.R. Mohapatra	All Single Judge WP(C) (other than service) & Civil matters	After D.B.
Hon'ble Shri Justice M.S. Sahoo	Single Judge WP(C) – Service matters.	After D.B.
Hon'ble Shri Justice M.S. Raman	All Single Judge Criminal matters	11.00 A.M.
On 29th May, 2026 (Friday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice K.R. Mohapatra Hon'ble Shri Justice M.S. Sahoo	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice K.R. Mohapatra	All Single Judge WP(C) (other than service) & Civil matters	After D.B.
Hon'ble Shri Justice M.S. Sahoo	Single Judge WP(C) – Service matters.	After D.B.
Hon'ble Shri Justice M.S. Raman	All Single Judge Criminal matters	11.00 A.M.

2nd Week of Vacation

On 02nd June, 2026 (Tuesday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice M.S. Sahoo Hon'ble Shri Justice M.S. Raman	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice M.S. Sahoo	All Single Judge WP(C) and Civil matters	After D.B.
Hon'ble Shri Justice M.S. Raman	All Single Judge Criminal matters	After D.B.
On 05th June, 2026 (Friday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice M.S. Sahoo Hon'ble Shri Justice M.S. Raman	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice M.S. Sahoo	All Single Judge WP(C) and Civil matters	After D.B.
Hon'ble Shri Justice M.S. Raman	All Single Judge Criminal matters	After D.B.

3rd Week of Vacation

On 9th June, 2026 (Tuesday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Shri Justice A.K. Mohapatra Hon'ble Shri Justice V. Narasingh	Division Bench matters	11.00 A.M.
Hon'ble Shri Justice A.K. Mohapatra	All Single Judge WP(C) (other than service) & Civil matters	After D.B.
Hon'ble Shri Justice V. Narasingh	Bail matters (ABLAPL & BLAPL)	After D.B.
Hon'ble Shri Justice B.P. Satapathy	Single Judge WP(C) – Service matters.	11.00 A.M.
Hon'ble Shri Justice G. Satapathy	Single Judge Criminal matters including Bail Matters (ABLAPL & BLAPL)	11.00 A.M.
On 12th June, 2026 (Friday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Miss Justice S. Ratho Hon'ble Shri Justice V. Narasingh	Division Bench matters	11.00 A.M.
Hon'ble Miss Justice S. Ratho	All Single Judge WP(C) (other than service) & Civil matters	After D.B.
Hon'ble Shri Justice A.K. Mohapatra	Single Judge Criminal matters including Bail Matters (ABLAPL & BLAPL)	11.00 A.M.
Hon'ble Shri Justice V. Narasingh	Bail matters (ABLAPL & BLAPL)	After D.B.
Hon'ble Shri Justice B.P. Satapathy	Single Judge WP(C) – Service matters.	11.00 A.M.

4th Week of Vacation

On 17th June, 2026 (Wednesday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Miss Justice S. Ratho Hon'ble Shri Justice V. Narasingh	Division Bench matters	11.00 A.M.
Hon'ble Miss Justice S. Ratho	All Single Judge WP(C) (other than service) & Civil matters	After D.B.
Hon'ble Shri Justice A.K. Mohapatra	Single Judge Criminal matters including Bail Matters (ABLAPL & BLAPL)	11.00 A.M.
Hon'ble Shri Justice V. Narasingh	Bail matters (ABLAPL & BLAPL)	After D.B.
Hon'ble Shri Justice B.P. Satapathy	Single Judge WP(C) – Service matters.	11.00 A.M.
On 19th June, 2026 (Friday)		
Name(s) of Hon'ble Judge(s)	Assignment	Time of sitting
Hon'ble Miss Justice S. Ratho Hon'ble Shri Justice V. Narasingh	Division Bench matters	11.00 A.M.
Hon'ble Miss Justice S. Ratho	All Single Judge WP(C) (other than service) & Civil matters	After D.B.
Hon'ble Shri Justice A.K. Mohapatra	Single Judge Criminal matters including Bail Matters (ABLAPL & BLAPL)	11.00 A.M.
Hon'ble Shri Justice V. Narasingh	Bail matters (ABLAPL & BLAPL)	After D.B.
Hon'ble Shri Justice B.P. Satapathy	Single Judge WP(C) – Service matters.	11.00 A.M.

All the urgent matters which cannot wait till reopening of the Court may be filed in the Computer Filing Counter between 11.00 A.M. and 12.00 Noon on the working days.

During the ensuing summer vacation of the Court for the year 2026, the Vacation Courts will function (**through Virtual Mode**) from 11.00 A.M. to 03.00 P.M. on 26.05.2026, 29.05.2026, 02.06.2026, 05.06.2026, 09.06.2026, 12.06.2026, 17.06.2026 and 19.06.2026. Only the cases involving urgency, which cannot wait till reopening of the Court shall be listed before the Vacation Benches. Writ and Civil matters as well as Criminal matters filed from 20th May, 2026 onwards will be listed on the ground of urgency. Unlisted/fresh Bail Applications (both BLAPL and ABLAPL) shall be listed chronologically irrespective of date of filing.

On the days the Vacation Courts sit, the concerned sections will function till rising of the Courts.

For listing of urgent cases, mention memos shall be filed by dropping mention memos in the Drop Box kept in the office of the Deputy Registrar (Judicial) between 11 A.M. to 12.00 Noon one day before the sitting of the Vacation Benches.

THE HIGH COURT OF ORISSA,
CUTTACK
THE 20TH MAY, 2026

BY ORDER,


REGISTRAR (JUDICIAL)

THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

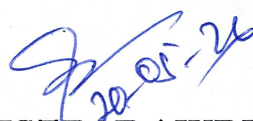
As directed, it is hereby informed that during the ensuing summer vacation of the Court for the year 2026, the office will function from 11.00 A.M. to 3.00 P.M. except on 28.05.2026, 31.05.2026, 07.06.2026, 13.06.2026, 14.06.2026, 15.06.2026 and 16.06.2026 which are public holidays and holidays of the Court. On the days the vacation courts sit, the concerned sections will function till rising of the Courts.

Superintendents of all Judicial Sections are hereby strictly directed not to spare any of their staff till finalisation of vacation cause lists on the listing days during the ensuing Summer Vacation, 2026.

The days i.e. 18.06.2026 and 19.06.2026 are treated as compulsory period for attendance of all the Superintendents, S.Os., A.S.Os, Court Masters/Peskars, Peons, Court Peons working in the judicial sections, officer-in-charge and staff of the computer section, Superintendents and typists working in type section, Superintendents and staff of Copying Department, Court Officer's Section/Photocopier Section, Duftaries and Peons in charge of Roneo and copy printer and staff of Generator wing for the purpose of preparation and finalisation of the weekly cause lists for the reopening week.

THE HIGH COURT OF ORISSA,
CUTTACK
THE 20TH MAY, 2026

BY ORDER,


REGISTRAR (JUDICIAL)